

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.153/2020

Date of decision: 18.02.2020

**CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Liladhar Sunil Kamble
Age 28 years, Occ. Nil,
Residing at Panchasheel Nagar,
House No.502, Lahavit, Nashik.

... Applicant.

(By Advocate Ms. Latika Chitre)

VERSUS.

1. Union of India
(Through its Secretary of Defence)
Ministry of Defence, South Block,
New Delhi-11011.
2. The Chief of the Air Staff,
(Air Officer-in-charge Personnel)
Air Headquarters Vayu Bhavan,
Rafi Marg, New Delhi-110106.
3. The Air Officer Commanding-in-Chief,
HQ Maintenance Command,
Vayusena Nagar, Nagpur 44007
Maharashtra.
4. The Air Officer Commanding
25 Equipment Depot, Air Force
Station, Devlali South,
Nashik 422501,
Maharashtra.

... Respondents.

O R D E R (O R A L)

Per: R. VIJAYKUMAR, MEMBER (A)

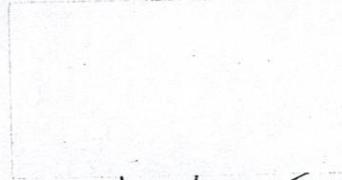
1. When the case is called out, Ms. Latika Chitre, learned counsel for the applicant.

2. This application has been filed on 12.06.2019 and after objections were pointed out on 14.06.2019 no effort was taken to remove the objections and the matter was placed before the Bench today and the counsel seeks further time without any reasonable cause.

3. Hence, Registry is directed to give Original Application Number to the application. This OA is accordingly dismissed for lack of prosecution.

4. No costs.


(R. N. Singh)
Member (J)


(R. Vijaykumar)
Member (A)

V.

*JD
25/6/2020*